

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1322CHE)2024
PETITION NUMBER : CP(IB)/60(CHE)2023
NAME OF THE PETITIONER : Jayashree S Iyer (RP) (Shuchi Jain)
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Sri Ukkash, Ld. Counsel for the Petitioner.

Ms.Jyotsna Sivakumar, Ld. Counsel for the Respondent.

IRP report is available on record.

Ld. Counsel for the Petitioner on instructions, submits that the Petitioner withdraws the Petition.

Let a memo be filed. List the Petition on **12.07.2024**.

**-SD-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

ss

**-SD-
SANJIV JAIN
MEMBER (JUDICIAL)**